

Notice

Applications are invited from the willing retired Judicial Officials, Retired Translators and Learned Advocates having proficiency in Hindi Legal Terminology for their engagement to work as Panel Translators (25 Nos.) on contractual basis for translating and validating the Reportable Judgments of Hon'ble the Supreme Court and the Hon'ble High Court of Jharkhand delivered by them into the official language of the State (Hindi) by using SUVAS software @ Rs. 300/- per page.

The applicants will have to submit their applications in the prescribed format (enclosed), along with the relevant documents, on or before 08.11.2023 till 05:00 P.M. in the High Court of Jharkhand, Ranchi.

Dated: 28.10.2023

**Sd/-
Registrar General I/c**

Application for engagement of Retired Judicial Officials, Retired Translators and Learned Advocates as a Panel Translator

Application Number (for office use only):

Self Attested
Passport Size
Photograph

1. Name of the applicant (in capital letters) :
2. Father's/Husband's name :
3. Address for communication with Pin Code :

4. Date of Birth : Date.....Month.....Year.....
5. Gender :
6. (a) Mobile No. : _____
(b) Email ID : _____
7. P.P.O. No. :
8. Enrolment Number & Place of Practice (for Learned Advocates) :
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9. Pay Level in which retired :
10. Name of the Organization from where retired :
11. Date of Retirement :
12. Designation at the time of Retirement :
13. Name of the Organization last worked in :
14. Self Attested Documents required to be enclosed: Matriculation Certificate (for date of birth)/Documents with regard to last post held & last salary drawn/Copy of P.P.O./Copy of Enrolment (for Learned Advocates)/Two passport size photographs.

(Note- Sl. No. 7, 9, 10, 11, 12 & 13 are only applicable for retired persons)

DECLARATION

I hereby declare that all the statements made by me in this application are true and complete to the best of my knowledge and belief. I further declare that I was clear from vigilance angle at the time of retirement (applicable for retired persons only). It is also declared that **neither** any Criminal case is pending against me nor I have ever been punished by any Court of Law.

Date: _____

Place: _____

Signature of the Candidate